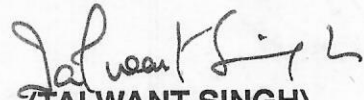


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**O R D E R**

In partial modification to this office order No.1789/55238-308/F.1(3)/Gaz/18 dated 17.08.2018, the following Committees is hereby re-constituted, with immediate effect :

Name of Committee	Name of Judicial Officers	Designation
Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts.	Sh. Manoj Jain Addl. District Judge (West)	Chairperson
	Sh. Kovai Venugopal Spl. Judge (PC Act) (CBI) (Central)	Member
	Sh. Ashish Aggarwal Addl. Sessions Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(TALWANT SINGH)

District & Sessions Judge (HQs)

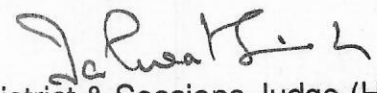
Delhi

No. 2457/77387-399/F.1(3)/Gaz/18

Dated 05 NOV 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (West) (Officiating) Tis Hazari Courts, Delhi.
3. Sh. Vimal Kumar Yadav, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
4. The Officers Concerned.
5. The AO(J)/Incharge, Admn. Branch (I,II&III), Vigilance Branch (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)  
Delhi